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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO. 327 OF 2007

TUESDAY, THIS THE 3RD DAY OF APRIL, 2007

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN
HON'BLE MR. P. K. CHATTERJI, MEMBER-A

Jamil Ahmad,
Son of Late Guljar Ali,
R/o H2-55 Rajeev Nagar,
Kanpur presently under working
Sr. Section Engineer,
Head quarter/Chief N.C. Railway,
Kanpur. Applicant

By Advocate : Shri A. D. Singh

Versus

1. Union of India through
the General Manager,
North Central Railway, Head quarter,
Allahabad.
2. The Divisional Railway Manager,
North Central Railway, Allahabad.
3. The Sr. Divisional Officer (Personnel),
North Central Railway, Allahabad.
4. The Assistant Divisional Engineer (AEN),
North Central Railway Headquarter/
Chief Kanpur.
5. The Sr. Section Engineer (Works),
Headquarter/Chief North Central Railway,
Kanpur.

. Respondents

By Advocate :

O R D E R

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN

The applicant has come with a case that initially he was engaged on 01.11.1975 as Casual Raj Mistri (Meson) and is being shown as Helper Khalasi. He says that he has given representation to Divisional Railway

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Manager, copy of which is annexed as Annexure-1 but he is not taking any action thereon.

2. We think that there is no point in keeping this OA pending here and it would be just and proper to dispose it of at this admission stage itself, with suitable directions to Divisional Railway Manager, North Central Railway, Allahabad.

3. The OA is accordingly, disposed of with direction to respondent no.2 to consider and dispose of the representation dated ~~20.07.2006~~ (Annexure-1) in accordance with relevant Rules/instructions on the subject within a period of two months from the date certified copy of this OA together with the copy of this order ~~is~~ given to him. No Costs.

meach
Member-A

3.4.07
Vice-Chairman

/ns/

Cancelled vide order dated
26.4.2007, passed on the
order sheet of date

meach *26.4.07* *26.4.07*